

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

3. CP/264(MB)2022

**CORAM:**

**SHRI SHYAM BABU GAUTAM**      **JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (T)**                                      **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022**

**NAME OF THE PARTIES:      SPAN BIOTRONICS PRIVATE LIMITED**

**APPEARANCE :**

**FOR THE APPLICANT                      : Adv. Nirav Mehta**

**Section: 66(1) of Companies Act, 2013**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Counsel appearing for the Applicant seeks time to file hard copies of the present Company Petition. Time granted. Let the hard copies be filed well before the adjourned date. List this matter on **03.01.2023**.

Sd/-

**SHYAM BABU GAUTAM**  
**Member (Technical)**

01.12.2022

ANKIT

Sd/-

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**